

(b) the number of visitors and observers who were issued Form 'P' or Foreign Exchange permits in connection with the Olympics?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

Category of persons who were issued 'P' form or foreign exchange for visit to Tokyo during the Olympic Games and Number of persons deputed to go

(1) Competitors (i.e. hockey team, athletes, wrestlers, Rifle shooters, weight-lifters, divers, gymnasts and cyclists).	58
(2) Managers (one each for hockey, athletics and Wrestling)	3
(3) Coaches (one each for hockey, athletics and wrestling)	3
(4) Coach-cum Managers (1 each for rifle-shooting, weight-lifting and cycling)	3
(5) Other officials accompanying the contingent (i.e. <i>Chef-de-Mission</i>), Secretary-cum-Treasurer and Public Relations Officer).	3
(6) Gun Mechanic for shooting team	1
(7) Cooks	2
(8) Delegates to attend International meetings (i.e. I.O.C., Asian Games, International Football Federation International Judo Federation, International Recreation Association and Sports Science Congress).	7
(9) Technical officials (i.e. Umpires, Judges, etc. for hockey, athletics, wrestling, shooting and weight-lifting)	12
(10) Observers deputed by the Ministry of Education (1 from the Ministry of Education, 1 from All India Council of Sports and 2 from National Institute of Sports).	4
(11) Press	10
(12) Official deputed by Maharashtra Government as observer	1
(13) Official deputed by Amateur Athletic Federation of India for studying preparation of tracks.	1
(14) Persons deputed by the National Federations for taking examination to become International Referees	3
(15) Other visitors	4
TOTAL	115

FOODGRAINS DEALERS ARRESTED IN DELHI

*104. SHRI PALAT KUNHI KOYA:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of wholesale and retail foodgrain dealers and dealers of essential commodities whose houses and shops were raided by the au-tho-

rities and who were arrested in Delhi during the months of August, September and October, 1964 and the nature of punishment given to them; and

(b) what are the quantities of various commodities recovered from them and the manner of their disposal?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

(a) Premises of 61 licensed wholesale and retail foodgrain dealers and dealers of essential commodities were raided by the police in collaboration with the Civil Supplies Department, Delhi and 81 persons were arrested. Out of the 61 cases, one case has been completed and has ended in conviction. The punishment awarded was imprisonment till the rising of the court, a fine of Rs. 250/- and confiscation of 13 bags of wheat involved.

(b) The following commodities were recovered:—

1. Indigenous wheat	373.23 Qtls.
2. Imported wheat	29.54 Qtls.
3. Atta	64.00 Qtls.
4. Sugar	194.80 Qtls.
5. Black Gram	12.50 Qtls.
6. Dal Chana	3.60 Qtls.
7. Rice	22.18 Qtls.
8. Besan	2.07 Qtls.
9. Dalda	0.69 Qtls.
10. Cement	90 Bags.
11. Kerosene Oil	7 Tins.
12. Salt	15.00 Qtls.
13. Cattle feed	20.34 Qtls.
14. Chhilka (Gram).	21.60 Qtls.
15. Iron Sheets	1695 Iron

sheets of various sizes.

Except for the 13 bags of wheat confiscated in the case which resulted in conviction, other quantities of various commodities recovered are held in safe custody for disposal in accordance with the orders of the court.

बारामूला में पाकिस्तानी गैंग का पकड़ा जाना

*१०५. { श्री राम सहाय :
श्री एस० सी० देब :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अक्टूबर, १९६४ में पाकिस्तानी उत्पातियों का एक गैंग बारामूला में पकड़ा गया जो वहाँ सरकारी इमारतों तथा पुलों को उड़ाने का प्रयत्न कर रहा था ;

(ख) क्या उनके कब्जे से कोई बम और दूसरे विस्फोटक पदार्थ बरामद किये गये थे ; और

(ग) क्या इन व्यक्तियों का सम्बन्ध पृष्ठ क्षेत्र के उन उत्पातियों से है जो वहाँ कार्य कर रहे थे ?

†[PAKISTANI GANG APPREHENDED IN BARAMULA

*105. { SHRI RAM SAHAI:
SHRI S. C. DEB:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a gang of Pakistani miscreants was apprehended in Baramula during the month of October, 1964 while attempting to blow up Government buildings and bridges;

†[] English translation.